




**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 130/16	TP 90/16	Hearing	397/ 398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHARATH BABU 9740204762	operational creditor	
2.	NISHANTH KADUR 828020070, (KEYSTONE PARTNERS)	Respondents 1 & 2	
3.	MANIK B.T thiru s thiru. 8105874004	Respondant No 8	

P.T.O.

Counsel for petitioner is present. He requested time to furnish information about service of notices on R-3 to R-7. Counsel for R-8 is present. Counsel for R-1 and R-2 is also present. IA 122/2017 is listed today.

Counsel for petitioner requested time for filing objections.

For filing objections, list it on 24.10.2017.



MEMBER (J)